

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

7. C.P. (IB)/1225(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Encore Asset Reconstruction Company Private  
Limited  
Vs  
Bairagra Builders Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Archit Virmani, Ld. Counsel for the Petitioner present. Mr. Jamshed Ansari, Ld. Counsel for the Corporate Debtor present.
2. The Corporate Debtor has filed additional affidavit. Affidavit is not on record.
3. List this matter on **15.03.2023**.

**Sd/-**  
**PRABHAT KUMAR**  
**Member (Technical)**  
/NP/

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**

